

(b) whether the University Grants Commission propose to give substantial grants to the Colleges of such institutions on top priority basis;

(c) whether it is a fact that Government pay more grants to such institutions run by Dalit people in comparison to the grants given to other educational institutes;

(d) what are the schemes and to what extent the University Grants Commission sanction and release grants;

(e) whether there are any pending cases for giving grants to the educational institutes conducted and managed by the Dalit people;

(f) if so, by when the grants are likely to be released; and

(g) whether Government propose to enhance the grants to educational institutes founded and managed by the Dalit people?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) Information about institutions founded and managed by Harijan/Girijan people is not maintained:

(b) No, Sir. The Commission does not provide assistance to colleges on the basis of their management.

(c) No, Sir.

(d) the Commission sanctions development grants to colleges for extension of buildings, libraries, laboratories, construction of hostels, improvement of faculty, strengthening the laboratories, libraries etc. Colleges located in backward areas, women's colleges and colleges which have 50 per cent enrolment belonging to Scheduled Castes/Tribes, are sanctioned building grants to the extent of 66.67 per cent of the approved cost for instructional buildings, and 75 per cent for hostels, as against the normal 50 per cent. The conditions of eligibility for development grants have also been relaxed in favour of this

category of colleges. In addition, the Commission had decided in May, 1979 that colleges located in the tribal areas and catering largely to the needs of tribal students may be provided special assistance. Such colleges which have maintained adequate standards would be provided assistance on 100 per cent basis for securing services of outstanding teachers on exchange with other institutions for short periods, for organising remedial courses for Scheduled Caste/Scheduled Tribe students, and for organising programmes of educational extension for assisting higher secondary schools in the neighbourhood, and to the extent of 75 per cent for programmes of construction of buildings, class rooms, laboratories, libraries and hostels, and for strengthening the laboratory and library facilities.

(e) and (f) Do not arise.

(g) No such proposal is under consideration.

Procedure for the distribution of gas cylinders

987. SHRI PANDURANG DHARMAJI JADHAV: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) what is the normal procedure for distribution of gas cylinders to the consumers;

(b) whether Government propose to appoint agents for distribution of gas cylinders to consumers;

(c) if so, what is the number of agents to be appointed in the near future, State-wise;

(d) what is the number of the agents appointed so far, State-wise;

(e) whether Government propose to give preferences to the Harijans and maintain their percentage in this line of business; and

(f) what steps Government are taking to fulfill the percentage or quota of Harijan agents in this regard?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI VEERENDRA PATIL): (a) The distribution of gas cylinders to consumers is done through a network of distributors appointed by respective cooking gas marketing companies.

(b) and (c) Appointment of distributors by cooking gas marketing companies is a regular process depending upon product availability and subject to certain marketing conditions. However, oil companies have been advised not to appoint any new gas distributors till additional LPG is available.

(d) The requisite information is being collected and will be laid on the Table of the House.

(e) According to the present policy being followed by public sector oil companies, 25 per cent of the distributorships should be awarded to persons belonging to Scheduled Castes/Scheduled Tribes communities.

(f) Public Sector Oil Companies have been instructed to maintain the quota reserved for Scheduled Castes/Scheduled Tribes.

988. [Transferred to the 27th March, 1980.]

Uplift of Harijan/Girijan people

989. **SHRI PANDURANG DHARMAJI JADHAV:** Will the Minister of EDUCATION be pleased to state:

(a) what are the schemes other than scholarship scheme for the uplift of Harijan, Girijan people in education;

(b) the State-wise number of students in the above categories who have been benefited by these facilities;

(c) whether it is a fact that Government give financial assistance to the educational institutions founded and managed by the people from the backward communities; and

(d) if the reply to part (c) above is in the negative, whether Government propose to invite applications from such educational institutions to give them financial assistance on the expenditure for educational activities?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) to (d) The schemes for the uplift of the Harijan and Girijan people in education are operated by the States. These vary from State to State depending upon the local needs and conditions. Broadly speaking they comprise, free education, supply of uniforms, mid-day-meals, books and stationery and hostel charges.

As the schemes in the different States vary in content and coverage, it is difficult to give State-wise number of benefit in these categories.

The pattern of financial assistance given by States to educational institutions founded and managed by the people from the backward communities also vary from State to State. The general pattern is to meet the salary of the teachers and provide for a contingent grant.

As the scheme is administered by the State Government, there is no proposal before the Education Ministry to invite applications from such educational institutions to give them financial assistance.

दिल्ली में हौजरानी गांव का विकास

990. **श्री नत्थी सिंह :** क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दक्षिण दिल्ली स्थित शहरीय गांव हौजरानी के विकास सम्बन्धी योजना को अनुमोदित कर दिया गया है ; और